

2nd May, 1977, wherein it was suggested that there should be no fixation of the ceilings on managerial remuneration.

Introduction of passenger Trains between Uran and Parvel:

3230. SHRI D. B. PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that because of the Naval Armament Depot, Karanja, and industrialisation round about Uran, passenger traffic between Uran and Parvel, Kalaba District Maharashtra State has increased to such an extent that State Transport Corporation is not in a position to cope up with the traffic efficiently and thereby causing great hardships to the passengers;

(b) whether there is a long standing demand of the public in general and students of Panvel Art, Science and Commerce colleges and as well as I.T.I Parvel in particular of that passenger trains should be started between Uran Parvel; and

(c) if so, when such passenger trains are likely to be started between Uran-Parvel?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). There are demands for introduction of passenger trains between Panvel and Uran. At present this section is opened only for goods traffic. Examination of likely traffic pattern on Panvel-Uran section has shown that introduction of passenger services on this section is, at present, economically not justified. Besides, the track is also at present not fit for running passenger trains.

Unmanned Level Crossings

3231. SHRI PRASANNBHAI MEHTA: Will the Minister of RAILWAYS be pleased to state:

(a) what is the total number at present of level crossings for vehi-

cular traffic on the Indian Railways;

(b) if so, how many out of them are manned and how many unmanned;

(c) what is the number that are likely to be upgraded so that they can be manned; and

(d) what are the main reasons for keeping large number of level crossings unmanned, so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) 36,360.

(b) Manned — 14,060

Unmanned — 22,300

(c) About 70 unmanned level crossings are expected to be taken up for manning during 1978-79.

(d) It is neither necessary nor financially feasible to man all the unmanned level crossings; nor is manning a hundred percent guarantee against accidents. Only those level crossings in which there is a potential hazard are taken up on a programmed basis in consultation with the State Governments.

Staff Complaints

3232. SHRI RAM PRAKASH TRIPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a procedure in Railways to look into the staff complaints against Railway Officers or staff for willful harassment or non-payment of dues etc. by misuse of the official position;

(b) if so, whether complaints from Delhi Division staff against the officials were ever received during one decade and action taken to satisfy the complainants;

(c) how many such complaints are pending for more than 5 years and what are the reasons for non-finalization;

(d) whether there are any complaints more than 5 years old for non-payment of wages; and

(e) if so, please state reasons for non payment of dues for such a long period and whether the Railway administration is contemplating to take action against the defaulting staff?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) Yes

(b) Yes Action is taken on all complaints and the employees are informed of the disposal of their complaints

(c) Only one complaint pertaining to the year 1965 could not be finalised as the records were destroyed having been time-barred

(d) & (e) Only one claim relating to non-payment of wages for the period from 6th July to 13th August 1965 and 13th September to 8th October 1965 could not be finalised due to non-availability of records which have been destroyed being time-barred. As such the question of taking action against the staff does not arise

Assurance given to Gujarat for supply of associated and natural gas from Bombay High

3233 **SHRI VINODBHAI B SHETH** Will the Minister of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to state

(a) whether the Government is aware that supply of associated and natural gas from Bombay High has been started as per assurance given by Government to Maharashtra and that the assurance given to Gujarat of starting the work as per schedule has not been kept,

(b) will he assure the House that implementation of the assurance given by Government to Gujarat will be taken up immediately, and

(c) if yes, when it is likely to be taken up?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H N BAHUGUNA) (a) to (c) The laying of sub-sea pipelines from Bombay High to Uran as well as the laying of transfer lines from Uran to Trombay has been completed. Oil and gas have started flowing through these pipelines. It has also been decided that there would be another gas pipeline from South Bassem field to Gujarat which on its way would be interconnected with the associated gas pipeline from Bombay High so that the flow of both associated and non-associated gas in the two directions could be regulated according to requirements.

A Feasibility Study on the gas pipeline to Gujarat has just been completed and is being examined by ONGC. The report alongwith ONGC's recommendations is expected to be submitted to Government shortly. Thereafter a view on the economics, location, time-schedule of completion, etc. of the pipeline would be taken by Government.

Supply of Coal to Textile Mills

3234 **SHRI VIJAYKUMAR N PATIL** Will the Minister of RAILWAYS be pleased to state

(a) whether the number of wagon loads of coal to be supplied to some textile mills per month has been reduced,

(b) whether the quota of wagon loads of coal to be supplied to some other textile mills has been increased, and

(c) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) Yes,

(b) Yes